incidents of any importance were reported from our borders with West Pakistan. The Gujarat, Rajasthan and Punjab borders were more or less free of any violation or incident during the period 21st September-31st October, 1963

Several intrusions and violations from East Pakistan were however reported from the borders of Assam, Tripura and West Bengal. Some of these incidents led to violence and also firing.

Detailed upto date information regarding these incidents is being collected from the State Governments concerned and will be laid on the Table of the House in due course.

Dr. L. M. Singhvi: May I know whether it is a fact that there has been an increasing concentration of Pakistani troops and their movements along our eastern borders and that they have been able to beat our men and carry out raids with impunity? If that is so, how do the Government view it and what permanent measures of redress and prevention do the Government propose to undertake?

Shrimati Lakshmi Menon: We are doing everything to maintain the security along these borders, especially the East Pakistan border. But this security is the responsibility of the State Government.

WRITTEN ANSWERS TO QUES-TIONS

Conference of Senior Officers of NEFA

Shri P. C. Borooah: Shri Hem Barua: Shri Rishang Keishing:

Will the Prime Minister be pleased to state:

(a) whether a conference of Senior Officers of NEFA was held in September this year to discuss among others the question of gradual relaxation of the inner line restrictions in NEFA and emotional integration of the people of NEFA:

- (b) if so, the decisions taken at the conference; and
- (c) the action since taken in the light of those decisions?

The Parliamentary Secretary to the Minister of External Affairs (Shri D. Ering): (a) The Inner Line Regulation was not an item on the agenda of the Senior Officers conference. Measures to assist national integration were, however, discussed.

- (b) The detailed recommendations of the conference are under study. However, no recommendation made to modify the Inner Line Regulation. The discussions covered topics like cultural exchanges, local trade facilities for NEFA people on visits to the plains, educational facilities for NEFA students to study all over India and material for school text-books.
- (c) It has always been the policy of Government to liberalise the issue of Inner Line permits in areas of NEFA where communications and other facilities have improved. This process continues.

Decoding of Messages by Chinese

Shri Hem Barua: Shri Bishanchander Seth: Shri B. P. Yadava: Shri Dhaon: Shri Chattar Singh: Shri Yashpal Singh: Shri Bade:

Shri Buta Singh: *12 / Shri Kachhavaiva:

Shri Maheswar Naik: Shri S. N. Chaturvedi:

Shri Prakash Vir Shastri:

Shri Sidheshwar Prasad:

Shri A. N. Vidyalankar: Shri Balkrishna Wasnik:

Shri Brij Raj Singh-Kotah: Shri Hari Vishnu Kamath:

Will the Prime Minister be pleased to state:

(a) whether his attention has been

drawn to a recent news-item emanating from London to the effect that the Chinese Government is monitoring publicity directives of the Indian Ministry of External Affairs to Indian Missions abroad; and

(b) if so, the steps taken to counteract Chinese action?

The Minister of State in the Ministry of External Affairs (Shrimati Lakshmi Menon): (a) Yes, Sir. A spokesman of the Ministry of External Affairs explained on September 25 (on dav the newspaper report appeared) that the implication in the report that some secret code used by the Ministry of External Affairs had broken was incorrect. been spokesman explained that the reference was to ordinary news transmissions sent to our missions abroad in open morse code through normal commercial channels. These transmissions can be picked up by anyone and the Chinese have, in fact, been monitoring them for many years.

(b) Since no secret code is involved in these transmissions, the question of taking steps to counteract Chinese action in the matter does not arise.

Quarters for Army Personnel

*13. Shri A. V. Raghavan: Shri Pottekkatt:

Will the Minister of Defence be pleased to state:

- (a) whether there is an acute scarcity of family quarters for allotment to officers and Jawans in the armed forces;
- (b) if so, the steps Government have taken to provide more family quarters; and
- (c) the amount sanctioned for this purpose for 1963-64 and whether Gov-

ernment propose to increase this allotment in view of the additional requircments on account of the Emergency?

The Minister of Defence (Shri Y. B. Chavan): (a) Yes, Sir; there is considerable shortage of family accommodation at present.

- (b) Accommodation is being provided to the extent possible by additional hirings and requisitions and construction of fresh accommodation by Government. During the years 1959-60 to 1962-63 Rs. 15.42 crores have been spent for the provision of married accommodation. Since the emergency projects costing approximately Rs. 6.50 crores have been released for execution.
- (c) An amount of approximately Rs. 4 crores is expected to be spent during the current financial year. In view of the higher priority projects which are immediately required it is not possible to do better this year but it is hoped to make a bigger allocation for this in the next financial year.

Asian Broadcasters' Conference (Shri Bibhuti Mishra:

Shri P. R. Chakraverti:
Shri Sidheshwar Prasad:
Shri D. D. Puri:
*I4 { Shri Tridib Kumar Chaudhuri:
Shri Bishanchander Seth:
Shri B. P. Yadava:
Shri Dhaon:
Shri Raghunath Singh:

Will the Minister of Information and Broadcasting be pleased to state:

- (a) whether it is a fact that the fifth Asian Broadcasters' Conference was recently held in Seoul;
- (b) if so, whether a proposal to form a union of Asian Broadcasters came up for discussion; and
- (c) the decision taken in regard thereto?